

(d) whether Government have any phase-wise plan to construct over-bridges at such station and whether they would give Pradhan Khunta (Dhanbad Division) any priority in this matter; and

(e) if so, facts thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Eleven stations do not have direct approach to the booking office and 23 small way side stations with low volume of traffic, do not have foot over bridges. Passengers have to cross the track to reach the other platforms to board train in some cases.

(c) Yes. Representation has been received to provide a Foot Overbridge at Pradhan Khunta but there is no record of any reports regarding accidents occurring at the station for want of foot over bridge.

(d) The Government considers provision of foot-overbridges, based upon overall availability of funds and the relative justification for the work. There is no proposal for providing a foot overbridge at Pradhan Khunta for the present.

(e) Does not arise.

Birth and Death Rates and New Steps to Check the Growth of Population.

2005. SHRI CHITTA MAHATA:

SHRI JAI NARAYAN ROAT:

PROF. RUP CHAND PAL:

SHRI K. PRADHAN:

SHRI SUBHASH CHANDRA BOSE ALLURI:

SHRI VIRBHADRA SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) the present population of the country;

(b) the present birth rate per 1000 of population in the country; and

(c) the present death rate per 1000 of population in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RAJAN LASKAR): (a) The provisional population of the country, as per 1981 census is 683,997,512.

(b) and (c). The latest available information about the Birth Rate and Death Rate is for the year 1979; Birth Rate is 33.2 per 1000 persons and the Death Rate is 12.8 per 1000 persons as per the Sample Registration System of the Registrar General of India.

Modification of Present National Education Policy

2006. SHRI CHITTA MAHATA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state.

(a) whether Government propose to modify the present National Education Policy; and

(b) if so, the details thereof and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS: (SHRI MALLIKARJUN): (a) and (b). The National Policy on Education, 1968 continues to be in force. The Government has no proposal for modifying the policy at present.

Migration of Physicians and Nurses and Investment loss suffered by Government

2007. PROF. AJIT KUMAR MEHTA:

SHRI ARJUN SETHI:

SHRI GHULAM RASOOL

KOCHACK:

SHRI ASHFAQ HUSAIN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the extent of investment loss suffered by the Government by way of

spending on the education of the physicians and nurses due to their migration abroad during the last three years (year-wise) stating the number of the physicians and nurses who migrated abroad during this period; and

(b) the reasons for their migration and the steps taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) A definite estimate regarding the cost of producing a medical doctor or nurse is not available. Definite information relating to the number of physicians and nurses who have migrated abroad is also not available. As such, the investment loss suffered by the Government due to the migration of physicians and nurses cannot be assessed.

(b) (i) Migration of medical and nursing manpower is a complex phenomena, resulting from a variety of push and pull factors. While there may be several contributing factors, the most patent one seems to relate to the much better terms of service offered by employers abroad.

(ii) The following steps have been taken by the Centre and the States to discourage the migration of medical manpower to foreign countries:

- (i) restrictions have been placed on medical graduates going abroad for higher education and training;
- (ii) advance increments are granted to specially qualified candidates on the recommendations of the State and Central Public Service Commissions;
- (iii) improvements in the service conditions of doctors, particularly those serving in the rural areas, have been brought about by the State and Union Territory Governments;
- (iv) a scheme has been launched to secure the community orienta-

tion of medical education with emphasis on the preventive, promotive, curative and rehabilitative, aspects of health care services, to attract a larger number of doctors for service in the rural areas;

(v) arrangements have been made for holding of the prestigious membership examinations by the National Board of Examinations, which correspond to foreign qualifications e.g. F.R.C.S., M.R.C.P., etc.

(vi) the Government have set up a Medical Education Review Committee which is, *inter-alia*, required to evolve realistic projections of medical manpower requirements during the Sixth Five Year Plan and beyond, taking into consideration various relevant factors.

Assessment of National Adult Education Programme

2008. PROF. AJIT KUMAR MEHTA:
SHRI A. NEELALOHITHA-
DASAN NADAR:
SHRI JITENDRA PRASAD:
SHRI B. D. SINGH:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether any assessment has been made by Government of the National Adult Education Programme with regard to the extent of its achievements; and

(b) if so, details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Yes, Sir. The National Adult Education Programme was reviewed by a Committee headed by Dr. D. S. Kothari. The Review Committee assessed that while detailed data about educational institutions